

tion, possession of an appropriate pilot's licence and area restrictions.

(b) Yes, Sir. An ultra light two-seater aircraft called Pushpak, powered by a 90 HP Continental engine, is available for civil use.

(c) Pushpak is currently priced at Rs. 47,500.00 only.

(d) Yes, Sir. The aircraft has been designed and developed at the Hindustan Aeronautics Limited and is being manufactured by their Bangalore Division.

Ban on Recruitment of Goan Seamen by Captains of Foreign Ships

913. SHRI MEETHA LAL MEENA :
SHRI PILOO MODY :
SHRI J. MOHAMED IMAM :
SHRI K. M. Koushik :
SHRI R. K. AMIN :
SHRI MAHENDRA MAJHI :

Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether it is a fact that an order has been issued at Goa banning the recruitment of Goan seamen by the Captains of foreign ships calling to Marmagao ;

(b) whether it is also a fact that such recruitment has been going on for years ; and

(c) whether as a result of such a ban, valuable experience in seamanship would not be lost to the country and a fruitful source of employment among the coastal people also blocked ?

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH).

(a) and (b). No orders banning recruitment of Goan Seamen at Marmagao have been issued. Prior to liberation of Goa and immediately thereafter, Goan seamen were being engaged by foreign shipowners on the basis of 'Cedulas Longo Curso', an equivalent of the Indian CONTINUOUS DISCHARGE CERTIFICATE, issued by the Portuguese Government. However, their recruitment is now being regulated in accordance with the procedure laid down in the Merchant Shipping Act, 1958 and rules framed there under.

(c) No. The employment of Goan sea-

men has not been blocked as Indian Continuous Discharge Certificates are being issued to them in deserving cases in lieu of the Portuguese Cedulas Longo Curso.

Illegal entry of Pakistanis into Ajmer

914. SHRI MEETHA LAL MEENA :
SHRI VIRENDRAKUMAR
SHAH :
SHRI ARJUN SINGH
BHADORIA :
SHRI NIHAL SINGH :
SHRI SHRI CHAND GOYAL :
SHRI BANSI NARAIN SINGH:
SHRI HUKAM CHAND
KACHWAI :
SHRI BHARAT SINGH
CHAUHAN :
SHRI K. P. SINGH DEO :
SHRI RAM GOPAL
SHALWALE :
SHRI NAVAL KISHORE
SHARMA :
SHRI J. K. CHOUDHARY :
SHRI PRAKASH VIR SHASTRI:
SHRI RAM SEWAK YADAV :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that some Pakistanis visited Ajmer some time in August/September this year to attend the Urs festival without visas and other travel documents ;

(b) whether it is a fact that they were accompanied by the Union Deputy Minister Shri Mohd. Shafi Qureshi ;

(c) whether when challenged by the local authorities, the Union Deputy Minister intervened saying that they had left papers in Delhi and that no arrest should be made ;

(d) whether his intervention was against the rules and that an exception to this effect was also taken in the Rajasthan Assembly ; and

(e) if so, the reaction of Government in regard to the incident ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (e). One Pir Mir Azizullah Haqqani, his wife and two children, Pakistani nationals, came to India on 20th August, 1969, with Pakistani passport and Indian visa valid for stay